

**Riot-Affected Villages and Families in Gonda, U.P.**

528. SHRI SANTOSH BAGRODIA:  
SHRI BEKAL UTAHI:

Will the PRIME MINISTER be pleased to state:

(a) what is the number of villages and families affected due to riots in Gonda villages in U.P.; and

(b) what steps Government have taken to help the affected people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) 32 villages/hamlets, were affected, (in which 865 houses were burnt). The State Govt. distributed a sum of Rs. 75.91 lakhs to the riot-affected families/persons.

**Indian Navy Ships Missing from the Bay of Bengal**

529. SHRI SANTOSH BAGRODIA:  
SHRI BEKAL UTAHI:

Will the PRIME MINISTER be pleased to state:

(a) the number of ships belonging to the Indian Navy lost/drowned or missing during the last five years in the Bay of Bengal; year-wise;

(b) the number of people died/missing in these accidents; year-wise; and

(c) whether the Indian Navy has taken any steps to avoid such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH): (a) Only one ship, INS Andaman, was lost in a sinking accident in August 1990 in the Bay of Bengal, in the last five years.

(b) Fifteen persons have been reported missing in this accident; bodies of two persons were later recovered

(c) Adequate arrangements exist to prevent such accidents at sea. The findings of the Inquiry Board, ordered to go into the accident, are being studied. Such further measures, as appear necessary, will be taken, keeping in view the findings of the Board.

**Ram Janambhoomi-Babri Masjid Issue**

530. SHRI HARVENDRA SINGH HANSPAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have since contemplated any efforts to solve the disputed Ram Janambhoomi-Babri Masjid issue;

(b) if so, the details thereof;

(c) whether Government would accept and implement the verdict of the court in the matter; and

(d) if so, what is the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d) Efforts to resolve the Ram Janambhoomi-Babri Masjid dispute have been continuing. Government has succeeded in holding a joint sitting of V.H.P. and Babri Masjid Action Committee. Both these organisations have submitted their evidences to substantiate their claims on the disputed site to the Government. Government have made available the copies of relevant documents to the parties concerned. The next meeting is scheduled to be held on January 10, 1991.

महा श्ठ मे चीनी-कारखाने खोलने के लिए  
प्रार्थना पत्र

531. श्री वि वास राव रास तव  
पाटिल :

क्या प्रधान मंत्री यह बताने की  
कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र  
में चीनी-कारखाने खोलने के लिए बहुत